

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 28 of 2013 &
I.A. No. 44 of 2013

Dated : 11th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory Commission
& Anr.Respondent(s)**

Counsel for the Appellant(s): Ms. Suparna Srivastava

Counsel for the Respondent(s): Mr. C.K. Rai for R-1)
Mr. P.C. Sen for R-2

ORDER

(I.A. No. 43 of 2013 (Appl. for stay)

Mr. C.K. Rai, Learned Counsel for the Respondent – 'Commission' is filing written submissions today after serving copy on the other side.

Post the matter for further hearing on **06.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/pg